## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

CP/21/65/2019 in O.A/21/631/2013

Date of order: 19.11.2019

## Between:



N ANANDAM, S/o N Bumaiah, Aged about 50 years, Occ: Telecom Technical Assistant, HR No.198501565, O/o General Manager, Telecom District, BSNL, Karimnagar,

PETITIONER (Applicant No.7 in OA 631/13)

## **AND**

- Union of India represented by The Secretary, Department of Telecommunications, 20 Ashoka Road, New Delhi,
- The Chairman and Managing Director, BSNL Corporate Office, Bharat Sanchar Bhavan, 4<sup>th</sup> Floor, Janpath, New Delhi 110001,
- Mr. S Subhas Babu, General Manager, Telecom District, BSNL, Adarshnagar, Karimnagar,
- Mr. V.Sunder, Chief General Manager, Telecom, Telangana Circle, Door Sanchar Bhavan, Nampally Station Road, Hyderabad-1.

Respondents

(Respondents No. 1 & 2 are not necessary parties)

Counsel for the applicant : Dr. A RAGHU KUMAR

Counsel for the respondents : Mrs. P YASASVI,

SC FOR BSNL

CORAM:

THE HON'BLE Mr. S N TERDAL, MEMBER (J)

THE HON'BLE MRS. NAINI JAYASEELAN, MEMBER (A)

## ORAL ORDER

(PER HON'BLE Mr. S N TERDAL, MEMBER (J)

Learned counsel for applicant submits that he wants to withdraw the C.P. Hence, C.P. is dismissed as withdrawn. Notices are discharged.



2. There shall be no order as to costs.

(NAINI JAYASEELAN) MEMBER (A) (S. N. TERDAL) MEMBER (J)

vsn